GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4080 ANSWERED ON:17.12.2014 CHILD RIGHTS PROTECTION COMMISSION Devi Smt. Rama;Laguri Smt. Sakuntala

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has received any proposals from the Child Rights Protection Commission with regard to the inhuman behaviour of the teachers;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): No Madam. The Section 17 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 prohibits physical punishment and mental harassment to the children. Accordingly, the Ministry of Human Resource Development (MHRD) has already issued the advisory/guidelines under Section 35(1) of the RTE Act for elimination of corporal punishment in schools.